

©
കേരള സർക്കാർ
Government of Kerala
2020



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ഫെബ്രുവരി 4 4th February 2020	നമ്പർ No.	} 5
		1195 മകരം 21 21st Makaram 1195		
		1941 മാഘം 15 15th Magha 1941		

PART III

Commissionerate of Land Revenue

Payyannur Taluk

പരസ്യം

നമ്പർ ജി1-16511/2019. 2019 ഡിസംബർ 18.

പയ്യന്നൂർ താലൂക്കിൽ വെള്ളൂർ വില്ലേജിൽ അന്നൂർ ദേശത്ത് കടവത്ത് കാമ്പ്രത്ത് വീട്ടിൽ കെ. കെ. അനീൽകുമാർ എന്നയാൾ 17-11-2019-ാം തീയതി മരണപ്പെട്ടിരിക്കുന്നു. അനന്തരാവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ ഭാര്യ സി. കെ. ജലജ സമർപ്പിച്ച അപേക്ഷയിൽമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ താഴെ പറയുന്ന 3 (മൂന്ന്) പേരാണു് അനന്തരാവകാശികളായിട്ടുള്ളതെന്നറിയുന്നു.

ക്രമ നമ്പർ	പേര്	മരിച്ചയാളുമായുള്ള ബന്ധം	വയസ്
1	സി. കെ. ജലജ	ഭാര്യ	39
2	നന്ദന അനീൽകുമാർ	മകൾ	16
3	കാർത്തിക അനീൽകുമാർ	..	10

മേൽപ്പറഞ്ഞവരെ ചേർത്ത് ഒരു പിന്തുടർച്ചാവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപം ഉണ്ടെങ്കിൽ ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം തഹശീൽദാറെ നേരിൽ എഴുതി ബോധ്യപ്പെടുത്തേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞ് വരുന്നതോ തപാലിൽ വരുന്നതോ ആയ അപേക്ഷകൾ സ്വീകരിക്കുന്നതല്ല.

താലൂക്കാഫീസ്, പയ്യന്നൂർ. (ഒപ്പ്) തഹശീൽദാർ.

KASARAGOD DISTRICT

AUCTION NOTICE

No. B1-453/2003. 4th January 2020.

It is hereby notified for the information of the General Public that the property described in the schedule below has been confiscated to Government as unclaimed property and kept in Manjeshwar Police Station will be sold in public auction by the Sub Divisional Magistrate and Revenue Divisional Officer, Kasaragod at 11.00 a.m. on 15-2-2020 from Revenue Divisional Office, Kasaragod.

The highest bidder will have to pay the full amount and GST on the spot at the close of auction. The rules relating to public auction conducted by the Government are binding in this case. The property described in the schedule can be inspected from the Manjeshwar Police Station during any working days prior to the date fixed for auction sale.

SCHEDULE OF PROPERTY

One Maruthi Car bearing Reg. No. KA 02 P 1554

Sub Divisional Magistrate (Sd.) Court, Kasaragod. Sub Divisional Magistrate.

NOTIFICATION

No. B1-4786/2009. 4th January 2020.

It is hereby notified that the unclaimed property shown in the schedule below has been produced in this court by the Sub Inspector of Police, Badiadukka for disposal. Persons who have claims over the property mentioned in the schedule may appear before the undersigned within three (3) months from the date of publication of the notification and prefer claims. If no claimants turn up within the stipulated time, the property will be forfeited to the Government and disposed off under the provisions contained in the Kerala Escheats and Forfeitures Act and rules in force.

SCHEDULE OF PROPERTY

മുനിൽ KA-19-P-239 എന്ന് രജിസ്ട്രേഷൻ നമ്പർ ഉള്ളതും പിറകിൽ രജിസ്ട്രേഷൻ നമ്പർ ഇല്ലാത്തതും എഞ്ചിൻ നമ്പർ G13BN271102 എന്ന നമ്പരുള്ളതും ആയതിന് താഴെ MA3EBKA1S00115093 എന്ന നമ്പരുള്ളതും മുനിൽ 2 സീറ്റുള്ളതും പിറകിൽ സീറ്റ് ഇളക്കി മാറ്റിയ നിലയിലുള്ളതും കറുത്ത നിറത്തോട് കൂടിയതും റണ്ണിംഗ് കണ്ടീഷനോട് കൂടിയതുമായ മാരുതി സുസുക്കിയുടെ Versa Car എണ്ണം-1 (ഒന്ന്).

Sub Divisional Magistrate (Sd.) Court, Kasaragod. Sub Divisional Magistrate.

Kasaragod Taluk

NOTICES

(1)

Ref. C1-23437/2019. 13th December 2019.

Notice is hereby given to all whom it may concern that Sunil Kumar, K. s/o Krishna Poojari (L), Beeranthbail, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Krishna Poojari s/o (L) Ramanna, Beeranalva Daivasthanam, Beeranthabail, Kasaragod who expired on 19-12-2017 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Krishna Poojari s/o (L) Ramanna, Beeranalva Daivasthanam, Beeranthabail, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Divya Latha	Daughter	36
2	Anil Kumar, K.	Son	35
3	Deepika, K.	Daughter	31
4	Sunil Kumar	Son	31

(2)

Ref. C1-23442/2019.

13th December 2019.

Notice is hereby given to all whom it may concern that Veena Violate Jhonas W/o Thukkaram Bandari (L), Achappa Shetty Lane, Beach Road, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heir of Prashanth Kumar, K. S/o (L) Thukkaram Bandari Achappa Shetty, Beach Road, Nellikunnu, Kasaragod who expired on 3-9-2019 and that it has been reported to this office that the person named in the schedule below is the legal heir of the said late Prashanth Kumar, K. S/o (L) Thukkaram Bandari Achappa Shetty, Beach Road, Nellikunnu, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Veena Violate Jhonas	Mother	58

(3)

Ref. C1-24189/2019.

26th December 2019.

Notice is hereby given to all whom it may concern that Sukanya, K. D/o Mahabala Shetty (L), Nellikunnu, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Mahabala Shetty S/o (L) Koti Shetty behind Girls H. S., Nellikunnu, Kasaragod who expired on 11-1-2016 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Mahabala Shetty S/o (L) Koti Shetty, behind Girls H. S., Nellikunnu, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	K. Indira Shetty	Daughter	63
2	K. Sudha Ranjini	„	60
3	Sukanya	„	55

(4)

Ref. C1-24164/2019.

23rd December 2019.

Notice is hereby given to all whom it may concern that Beebi w/o C. H. Hameed (L), Baladukam House, Cherkala Baladuka, Pady residing at Pady Group Village has filed an application for legal heirship certificate in respect of the legal heirs of C. H. Hameed, S/o Mamoo, Cherkala, Chengala, Kasaragod who expired on 6-12-2004 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late, K. C. H. Hameed s/o Mamoo, Cherkala, Chengala, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Beebi	Wife	49
2	Jasmin, C.	Daughter	32
3	Mohammad Bahith, C. H.	Son	28
4	Munzeer, C. H.	„	24
5	Jalib Izar, H.	„	22

Taluk Office, Kasaragod.

(Sd.) Tahsildar.

Hosdurg Taluk

പരസ്യം

(1)

റഫ്. ബി4-13021/2019.

2019 നവംബർ 13.

ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ നിലേശ്വരം വില്ലേജിൽ ചോയ്യാങ്കോട്, നിലേശ്വരം ദേശത്ത് എം.സി. അബ്ദുൾ റസാഖ് s/o (Late) അബ്ദുള്ള എന്നയാൾ മരിച്ചുപോയെന്നും വിവിധ ആവശ്യത്തിന് അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ മകൻ ഷറഹുദ്ദീൻ സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർവഴി അന്വേഷണം നടത്തിയതിൽ ടിയാൻ 21-1-2011-ാം തീയതി മരണപ്പെട്ടതായും പരേതന്റെ അവകാശികളായി താഴെ പറയുന്ന 6 പേർ മാത്രമാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതനുമായുള്ള ബന്ധം	വയസ്സ്
1	സുഹറ	ആദ്യ ഭാര്യ	70
2	ഷറഹുദ്ദീൻ	ആദ്യഭാര്യ സുഹറയുടെ മകൻ	42
3	സമീറ, കെ.	„ മകൾ	38
4	ഫാത്തിമ, ബി.	രണ്ടാം ഭാര്യ	48
5	മുഹമ്മദ് നിഷാദ്, ബി.	രണ്ടാം ഭാര്യ ഫാത്തിമ, ബി.-യുടെ മകൻ	32
6	ഫാത്തിമത്ത് നിഷാന, ബി.	„ മകൾ	31